

**HARYANA GOVERNMENT
WOMEN AND CHILD DEVELOPMENT DEPARTMENT**

**Notification
The 18th November, 2024**

No.30/21/2024-3SW.In exercise of the powers conferred by rule 87 of the Juvenile Justice (Care and Protection) Model Rules, 2016 and in supersession of Haryana Government, Women and Child Development Department, Notification No. 287-SW(3)-2022, dated 1st June, 2022, the Governor of Haryana hereby constitutes a Selection Committee consisting of the following members for the purposes of the said rule namely:-

1.	Hon'ble Mrs. Justice Sabina, former Judge of Punjab and Haryana High Court. House no- 1842, Sector-34, Chandigarh, Mobile No.9780008138	Chairperson
2.	Director, Women and Child Development Department, Haryana	Member Secretary
3.	Sh. Raj Kumar Aggarwal, National Additional General Secretary, Vikas Parishad Social Welfare Trust (NGO), H.No. 74, Sector-09, Faridabad, Haryana, Mobile No. 9810175818	Member
4.	Sh. Narender Kumar S/o Khemram President, Sewa Bharti (NGO), Bhiwani R/o Grandhi Nagar, Gali No.01, Rewari Mobile No. 8851482309	Member
5.	Dr. Ramesh Kumar Bhardwaj, Professor Department of Social Work, Kurukshetra University, Kurukshetra R/o 382/27, Gali No. 1, New Shanti Nagar, Kurukshetra. Mobile No. 9416427559	Member
6.	Dr. Harikesh, Assistant Professor, Department of Psychology, Vaish College, R/o 66, Park Colony, Bhiwani, Mobile No. 9253592534	Member
7.	Smt. Parveen Joshi W/o Sandeep Joshi , Chairperson of Haryana State Commission for Protection of Child Rights,E-6/111 Sterling Apartment, Suraj Kund Road, Charmwood, Faridabad. Mobile No. 7838398870	Member

The terms and conditions of the Selection Committee shall be as under:-

- (i) The tenure of the Selection Committee shall be till 31.05.2025 (remaining period).
- (ii) The Chairperson of the Selection Committee shall be paid honorarium of Rs. 3000/- (Three thousand rupees) per meeting besides Dearness Allowance of Rs. 500/- (Five hundred rupees) per day.
- (iii) Travel Expenses shall be reimbursed to Chairperson of Selection Committee on actual basis as per mode of Transport and two other members shall paid TA/DA as per the rules of their Universities (in which they are serving on full time basis).

Dated Chandigarh,
the 18th November, 2024

Endst.No. 30/21/2024-3SW

Amneet P. Kumar
Commissioner & Secretary to Government Haryana,
Women and Child Development Department.

Dated Chandigarh, the 18th November, 2024

A copy of the above is forwarded to the following for information and necessary action:-

1. Hon'ble Mrs. Justice Sabina, former Judge of Punjab and Haryana High Court. House no- 1842, Sector-34, Chandigarh. Mobile No.9780008138.
2. Chairperson, Juvenile Justice Monitoring Committee, Hon'ble High Court of Punjab and Haryana, Chandigarh.
3. Smt. Parveen Joshi W/o Sandeep Joshi , Chairperson of Haryana State Commission for Protection of Child Rights,E-6/111 Sterling Apartment, Suraj Kund Road, Charmwood, Faridabad. Mobile No. 7838398870.
4. Director, Women & Child Development Department, Haryana.
5. Vice-Chancellor, Kurukshetra University, Kurukshetra.
6. Sh. Raj Kumar Aggarwal National Additional General Secretary, Vikas Parishad Social Welfare Trust (NGO) H.No. 74, Sector-09, Faridabad, Haryana Mobile No. 9810175818.

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7. Sh. Narender Kumar S/o Khemram President, Sewa Bharti (NGO), Bhiwani R/o Grandhi Nagar, Gali No.01, Rewari Mobile No. 8851482309.
8. Dr. Ramesh Kumar Bhardwaj, Professor Department of Social Work, Kurukshetra University, Kurukshetra R/o 382/27, Gali No. 1, New Shanti Nagar, Kurukshetra. Mobile No. 9416427559.
9. Dr. Harikesh Assistant Professor, Department of Psychology, Vaish College, R/o 66, Park Colony, Bhiwani, Mobile No. 9253592534.
10. Chairperson and Members, Haryana State Commission for Protection of Child Right.
11. All Senior Most Judicial Magistrate-cum-Principal Magistrates of Juvenile Justice Board in Haryana State.
12. All the Chairpersons of Child Welfare Committee in Haryana State.
13. All District Programme Officer-Women & Child Development in the State.



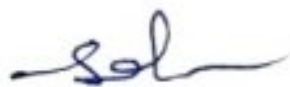
Special Secretary

for Commissioner & Secretary to Government Haryana,
Women and Child Development Department.

Endst. No. 30/21/2024-3SW

Dated Chandigarh, the 18th November, 2024

A copy of the above is forwarded to the Controller, Printing & Stationary Department, Haryana, Chandigarh with the request that notification may please be got printed in Government Gazette and 100 copies of the same send to this department.



Special Secretary

for Commissioner & Secretary to Government Haryana,
Women and Child Development Department.